HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 78/2017

Mohd. Azam and others

...Applicant(s)

Through:- None.

v/s

State of J&K ...Non-applicant(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the applicants could not be contacted through virtual mode.

Adjourned.

List on 15.07.2020.

(PUNEET GUPTA) JUDGE

Jammu 12.06.2020 Shammi